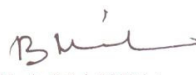


**OFFICE OF THE DISTRICT JUDGE-VIII
ROHINI DISTRICT COURT, NEW DELHI**

ORDER

In partial modification of this office order No.-887/925/CTB/RC/2010 dated 11th of February, 2010, Sh. Sanjeev Kumar, Additional District Judge-01 (North-West), Rohini District Court, New Delhi shall occupy and hold his Court in the Court Room No. 314 situated at III Floor, Rohini District Court Complex, New Delhi in place of Court Room No.-311 with immediate effects.



(BIMLA MAKIN)
District Judge-VIII
Rohini Court, Delhi

No. 947-982 /F-2/CTB/RC/09/59/2010

Dated, the Delhi 15th February, 2010

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Jd. District Judge-I & Sessions Judge, Delhi.
3. The District Judges, II to VII & IX, Delhi/New Delhi.
4. The officer concerned.
5. The Chief Metropolitan Magistrate, Tis Hazari Court, Delhi.
6. The Additional Chief Metropolitan Magistrate-01, Rohini District Court, Delhi.
7. The Senior Civil Judge-cum-Rent Controller, Rohini District Court, Delhi.
8. The Administrative Civil Judge(Central), Delhi.
9. The Administrative Civil Judge, Rohini District Court, Delhi.
10. The Senior Accounts officer, Tis Hazari Court, Delhi.
11. PRO/APRO Tis Hazari/KKD./Patiala House/Dwarka/Rohini District Courts, Delhi.
12. All the Superintendents/Branch Incharges, Rohini District Court, Delhi.
13. The Director, Directorate of Prosecution, Govt of NCT of Delhi.
14. The Public Prosecutor, Delhi.
15. The Chief Prosecutor, Rohini District Court, Delhi.
- ✓ 16. Web site Committee (Hindi & English), Tis Hazari Court, Delhi.
17. The Secretary, Bar Association, Delhi/New Delhi/KKD./Rohini/Dwarka, Delhi.
18. The Notice Board (through Care Taker), Rohini District Court, Delhi.


District Judge-VIII
Rohini Court, Delhi